

Reserved

Central Administrative Tribunal, Allahabad.
Registration T.A.No. 1298 of 1987

Santosh Kumar Pandey
and 28 others ... Petitioners
Vs.
Railway Board and 2 others ... Respondents.

Connected with

Registration T.A.No.113 of 1987 (Writ petition no.
6006 of 1984)

AND
31 other writ petitions and one Original Application
(No.20 of 1985)

Hon.D.S.Misra,AM

Hon.G.S.Sharma, JM

(By Hon.G.S.Sharma, JM)

For judgment see our judgment of date passed
in Jagdish Prasad Phulbhati's case (T.A.No.113 of
1987).

J.S. Sharma
JM

BSM
AM

Dated: Sept. 16, 1988
kkb.